

Department of Land Resources under the Ministry of Rural Development is implementing Integrated Watershed Management Programme (IWMP) for development of rain-fed/degraded areas.

Detection of corporation frauds

*543. SHRI ANIL MADHAV DAVE: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has signed Memorandum of Understanding (MoU) with three Government entities for detection of corporate fraud and malfeasance and if so, the details thereof; and

(b) the budget sanctioned therefor and by when Government is planning to complete it?

THE MINISTER OF STATE OF CORPORATE AFFAIRS (SHRI SACHIN PILOT): (a) Yes Sir. The Serious Fraud Investigation Office (SFIO) of this Ministry has signed the following Memorandums of Understanding (MoUs) on 18.03.2013:

(i) with the National Institute of Electronics and Information Technology (NIELIT), an autonomous scientific society of the Department of Information Technology, Government of India for setting up a Forensic Lab within SFIO premises in New Delhi. The lab will be useful in enabling SFIO to investigate cases of serious and complex fraud;

(ii) with the Financial Intelligence Unit, India (FIU-IND) for exchange of information relating to banking transactions. Such exchange of information would help SFIO in developing a fraud prediction model; a similar MoU has also been signed between the Ministry and FIU-IND.

(b) The total cost of the Forensic Lab project is estimated at Rs. 3.80 crore. The Forensic Lab is expected to be functional during the current financial year.

Irregularities in coal blocks allocation

*544. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of COAL be pleased to state:

(a) the coal production target fixed by Government for the next five years;